

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 213
CA(CAA)-66/ND/2023

IN THE MATTER OF:

Infogix International Pvt. Ltd. and Precisely ... Applicant/Petitioner
Software and Data India Pvt. Ltd.

Under Section: 230-232

Order delivered on 10.05.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Arjun D Singh, Adv. Maitreya Mahaley,
Adv. Yimyang Longkumer

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

The check list/evolved performa is not available on DMS/e-portal of this Tribunal. Ld. Counsels for the Applicant may take steps to ensure that the convenient performa/check list is uploaded on DMS before the next date of hearing.

List the matter on 27.05.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)